

Allotment of accommodation to Central Government Employees Consumer Cooperative Society

2398. SHRI RAM CHANDRA BHARADWAJ;
SHRI GURUDEV GUPTA;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Directorate of Estates have allotted accommodation in Government servants colonies to the Central Government Employees Consumers Cooperative Society Ltd., New Delhi, for running their branch stores;

(b) if so, what is the number of such accommodation provided to them, their locations and the rent charged therefor;

(c) whether it has come to the notice of Government that the management of the Society have closed certain branch stores and allotted the accommodation provided to them for running branch stores to some of its employees for residential purpose; and

(d) what steps Government propose to take to get the said unauthorised occupation vacated and what action is proposed to be taken against the officers responsible for this irregularity?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The requisite information is indicated in the attached statement. [See Appendix CXX Annexure No. 76]

(c) The Society has not closed down any branch store to give such accommodation to their employees for residential purposes. In some of the branches, employees have been allowed to stay in the stores for security purposes as on separate arrangements for security purposes have been made in such places.

(d) Does not arise.

Review of Urban development policy

2399. SHRI RAM CHANDRA BHARADWAJ;
SHRI GURUDEV GUPTA;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Urban Arts Commission has advised the Delhi Development Authority to reconsider its high-rise urban development policy;

(b) if so, the reasons advanced by the Delhi Urban Arts Commission in this regard; and

(c) what is the reaction of D. D. A. towards this suggestion?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Shortage of type IV and V quarters in DIZ area.

2400. SHRI RAM CHANDRA BHARADWAJ;
SHRI GURUDEV GUPTA;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there is acute shortage of Type IV and V quarters in the D. I. Z. area;

(b) what is the number of Type IV and Type V quarters in D. I. Z. area and what proportion it bears with Type I, II and III accommodation; and

(c) what steps Government have taken to increase the number of Type IV and V accommodation in D. I. Z. area?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the House.

(c) No Type IV or Type V quarters